

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR RAJESH KUMAR GOEL

Petition(s) for Special Leave to Appeal (Cr1.) No(s). 6425/2018

THE STATE OF UTTAR PRADESH

Petitioner(s)

VERSUS

ARVIND YADAV & ORS.

Respondent(s)

(IA No.96367/2018-EXEMPTION FROM FILING O.T.)

Date : 16-11-2018 This petition was called on for hearing today.

For Petitioner(s)

Mr. Anuvrat Sharma, AOR

For Respondent(s)

Ms. Anu Gupta, AOR

UPON hearing the counsel the Court made the following
O R D E R

All the respondents are granted four weeks' time, to file counter affidavit. Matter be processed for listing before the Hon'ble Court as per rules after expiry of four weeks.

RAJESH KUMAR GOEL
Registrar

SB